

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

**UNSTARRED QUESTION NO.1507
TO BE ANSWERED ON 05 March, 2018
NEW AFFILIATION NORMS FOR ITIs**

1507. SHRI CH. MALLA REDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the Affiliation norms for Industrial Training Institutes (ITIs);
- (b) whether the Government has introduced new affiliation/accreditation norms to reinvigorate the ITI ecosystem by emphasising on its qualitative aspect and to ensure that the procedural and civil norms are strictly adhered to in all the existing and new ITIs to curb the mushrooming of unauthorized institutes across India and to improve the overall quality of these institutes; and
- (c) if so, the details thereof?

ANSWER

**MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)**

(a) to (c) Yes, the Government has introduced new affiliation/accreditation norms to reinvigorate the ITI ecosystem. The revision of existing affiliation norms for Civil Infrastructure and Affiliation Procedure has been carried out by National Council for Vocational Training (NCVT) with extensive consultation of the expert committees, trade experts, industry, academia and also the State Government(s). For the purpose, Directorate General and Training (DGT) had set up various committees with major focus on civil norms in terms of the standardization of infrastructure, safety and provision of basic amenities to improve the quality of ITIs.

These new norms have been notified as "Affiliation Norms for ITIs -2017" on dated 09.01.2018. The salient features of the new Affiliation norms of ITIs, inter-alia, includes following:-

- The civil and infrastructural requirements have been majorly overhauled.
- The application and assessment stage for ITIs has also been made digital to simplify the process. The contenders can apply and receive acknowledgement online.
- A new ITI can be set up with 4 trades and the minimum plot size will be around 1 acre to accommodate all technical requirements.
- The land lease period has also been reduced to 10 years to assist entrepreneurs aspiring to enter the long-term training space.
- Stringent physical inspection of infrastructure and machinery to be done by an expert committee.
- These new affiliation norms supersede all the previous civil and procedural norms for affiliation ITIs under the aegis of National Council for Vocational Training (NCVT).

These norms are applicable for new proposals from academic session 2018-19.

The details of these revised affiliation norms are also available in public domain.
